

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL,
NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012 (Vol. II)

Dated: 31st July, 2020

NOTICE

All advocates / parties appearing before this Hon'ble Tribunal are hereby requested to strictly adhere to the Registry's filing time, as per Telecom Disputes Settlement and Appellate Tribunal's procedures, 2005. Of late, it is noticed that filing through electronic means are done at odd hours and this creates great hardship. Therefore all concerned are advised to deal with the Registry's matters at the schedule time given.

2. Filing and documents will be put up before the Court only when received 24 hours in advance of the court timings.


Desk Officer

To,

1. Notice Board.
2. TDSAT's website.